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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	To report on out of court settlement	433(e)	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Penikal - K. Anjun	Adv. for Petitioner	
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ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is absent.
Counsel for Petitioner reported that one more cheque needs to be encashed.
For reporting full settlement of the claim. List it on 22.02.2018.


Member (T)


Member (J)